

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 124**

**IN THE MATTER OF:**  
**D.D. Enterprises**

**CP (IB) No. 371/Chd/Pb/2022**

... **Petitioner-Operational Creditor**

**Versus**

**Indian Nutrition Pvt. Ltd.**

... **Respondent-Corporate Debtor**

**Under Section: 9, IBC 2016**

**Order delivered on 09.07.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.08.2024.

Sd/-

**Court Officer**